

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 71/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Touchwood Weavers Pvt. Ltd.

Section of the Companies Act: <u>Section 441 r/w 99 and 96 of the Companies Act</u>,

2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

## **ORDER**

None present for Petitioner. None present for Registrar of Companies.

In spite of service of notice, petitioner and ROC not present.

This petition is filed for compounding of violation section 99 of Companies Act, 2013.

For the last two adjournments the petitioner is not attending.

Therefore, it appears that petitioner is interested in prosecuting the compounding application.

Hence, petition is dismissed for non prosecution.

Inform ROC to proceed further in the matter according to law.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.